

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10037/2019

(Arising out of impugned final judgment and order dated 16-01-2019 in CRLA No. 186/1987 passed by the High Court of Judicature at Allahabad)

SHEO BARAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(IA No. 160689/2019 - EXEMPTION FROM FILING O.T.)

Date : 13-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.
Mr. Muthu M. Velpalani, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AAG
Mr. Ashish Madan, Adv.
Ms. Shriya Srivastava, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Ayush Kumar Dubey, Adv.
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)